

ITEM NO.50

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5628/2024

FAROOQI BEGUM (DECEASED) AND SUCCEDED BY LEGAL
REPRESENTATIVESAppellant(s)

VERSUS

STATE OF UTTAR PRADESH
Respondent(s)

Date : 23-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Rashmi Nandakumar, AOR
Ms. Yashmita Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ